

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:246
ANSWERED ON:27.07.2010
DEBT RELIEF TO FISHERMEN
Venugopal Shri K. C.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has written off fishermen loans under the Debt Relief Scheme;
- (b) if so, the details of loans written off during the last three years, State-wise; and
- (c) the number members of fishermen benefited from the scheme?

Answer

THE MINISTER OF STATE FOR AGRICULTURE, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (c): Agricultural Debt Waiver and Debt Relief (ADWDR) Scheme, 2008 covers loans advanced to fishermen under its ambit. However, loans advanced by functional fisheries cooperatives societies are not covered under this scheme on the grounds that they are not cooperative credit institutions as defined in the scheme.